

Name of the Corporate Debtor: AVENTURA COMPONENTS PRIVATE LIMITED; Date of Commencement of CIRP: 12-03-2021; List of Creditors as on: 11-07-2021; Name of IP: Mr. SATYA PRAKASH; Process Number: 1; Last 5 digit of registration number: 12920

[\(Please click here for previous Lists of Creditors\).](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors									NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	1026329597	1	1026329597	83.74	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	33	49735225	30	25576338	2.09	0	313283	23845604	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	2	149620371	2	149620371	12.21	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	11	32330162	11	24082875	1.96	0	0	8247287	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
<b>Total</b>		<b>47</b>	<b>1258015355</b>	<b>44</b>	<b>1225609181</b>	<b>100.00</b>	<b>0</b>	<b>313283</b>	<b>32092891</b>	